

In the Court of HHJ Shri.R.M. Sadrani,Court 10, Addl.Sessions Judge

Criminal Cause List Dated 07.07.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	B.A.888/20	Sanoj Kumar @ Suraj Haridev Sahu Vs. Khar Pol.Stn.	Hearing
2.	Ex.106 in Sc.846/16	Vasim Ansar Perdesi Vs. Agripada pol.Stn.	Hearing
3.	Email copy in.S.C.15/19	Bilal Gaus Sayyed Vs. Donar Pol.Stn.	Hearing
4.	Email Copy inS.C.290/15	Jaffar Amir Khan Vs. D.N.Nagar Pol.Stn.	Hearing
5.	Email Copy inS.C.382/19	Siddhesh Shankar Patil Vs. Pant nagar Pol.Stn.	Hearing
6.	SC.459/14 (H.C.T.B.)	Wadala Pol.Stn. Vs. Abdul Hamid Yusuf Shaikh and Other.	Final Argument
7.	S.C. 650/12	Sakinaka Pol.Stn. Vs. Rakesh Mukhnath Sharma and 4 Ors.	Final Argument
8.	S.C.56/17 (H.C.T.Expediated)	Nirmal Nagar Vs. Rahimat Sardar Beig.@ Raju And Ors.4	R/E.